



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 19.03.2026

NOTICE

Please take notice that the following matters listed in the Court – II on 20.03.2026 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 252 - 255 of 2023 & I.A. No. 5793 of 2024 Part Heard	Mantena Engitec Pvt. Ltd. Vs. Ravi Sankar Devarakonda	Kumar Anurag Singh Pradeep Bindra	Saswat Acharya Govind Manoharan Mrs. Samiksha Diksha Tiwari

By order of Hon'ble Chairperson
-Sd/-
Registrar (I/c)